## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.



CP 305/98 in CP 255/97 OA 2826/1991

New Delhi this the 30th day of September, 1999 Hon'ble Smt.Lakshmi Swaminathan, Member (J) Hon'ble Shri S.P.Biswas, Member (A)

Smt.S. Ratna Ex.Supdt.of Nari Niketan, W/O Dr.K.Ratna, R/O House No. 183, Sector 29, Noida(UP)

(By Advocate Sh.R.R.Rai )

.. Petitioner

## Versus

1.Shri Omesh Saigal, Chief Secretary, Govt.of NCT of Delhi, 5.Sham Nath Marg, Delhi-110054

2.Ms. Geeta Sagar,
Director of Social Welfare Deptt.,
Govt.of NCT of Delhi,
Old I.T.I.Building, Canning Lane,
Kasturba Gandhi Marg,
New Delhi.

.. Respondents

(By Advocate Shri Rajinder Singh )

## ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Rajinder Pandita, learned counsel for the respondents has submitted letter dated 29.9.99, copy placed on record. He further submits that all dues to the applicant have been paid. Shri R.R.Rai, learned counsel for the applicant submits that he has no further grievance in the matter and does not press CP 305/98.

In view of the above CP 305/98 is dismissed. Notices

issued to the respondents are discharged.

(S.P.Biswas) Member(A) (Smt. Lakshmi Swaminathan)
Member (J)

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